

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/2137(CHE)2023
PETITION NUMBER : CP/510/IB/2017
NAME OF THE PETITIONER(S) : Liquidator of M/s Veasons Energy Systems
Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Reg 15 of IBBI Reg 2016

ORDER

Liquidator is represented by the Ld. Counsel Ms. Abinaya.

This Application has been filed to take on record the
23rd Progress report by the Ld. Liquidator.

The same is taken on record subject to all just exceptions.

IA(IBC)/2137(CHE)2023 is accordingly **disposed off**.

-sd-

[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)